

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीय कंपनी विधि अधिकरण  
CUTTACK BENCH  
कटक खंडपीठ

**ORDER OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

TP No. 7/CB/2022 (Copet No. 65/2013)- H.C., TA No. 6/CB/2022(IA No.6/2022)

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	KRSNA Minerals -Vs- Pradhan Industries Ltd.
Under Section	433

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Manas Ranjan Baug, Adv.

For Respondent (s)

Mr. Anand Chandra Swain, Adv.

**ORDER**

Ld. counsel Mr. Manas Ranjan Baug appearing for the petitioner represents that due to some personal inconvenience, counsel on record Mr. Bansidhar Baug is not present today before this Tribunal and wants short adjournment. Ld. Counsel Mr. Anand Chandra Swain appears for the respondent. At the request of the petitioner counsel, list the matter on 20.03.2024 along with pending IA.

Sd

**Kaushalendra Kumar Singh  
Member (Technical)**

Sd

**P. Mohan Raj  
Member (Judicial)**